

**2016**  
**High Court, Appellate Side,**  
**Calcutta**

**No. 2238-A**

**Dated, Calcutta the 06<sup>th</sup> May, 2016**

**From: Sri Subhasis Dasgupta,  
Registrar (Judicial Service),  
High Court, Appellate Side,  
Calcutta.**

**To: The District Judge,  
Uttar Dinajpur**

**Sub: Prayer of Sri Sabyasachi Chatteraj, erstwhile CJM, Raiganj to appear for the  
viva-voce of the Selection Process for promotion as ADJ, FTC.**

**Sir,**

I am directed to refer to your letter no. 848/G dated 04.05.2016, forwarding therewith the prayer of Sri Sabyasachi Chatteraj, erstwhile Chief Judicial Magistrate, Raiganj, Uttar Dinajpur, under order of transfer as Additional Chief Judicial Magistrate, Ghatal, Paschim Medinipur, on the above subject and to state that the Hon'ble Court, after due consideration of the same has been pleased to **permit Sri Chatteraj to appear for the viva-voce on 10.05.2016.**

Sri Chatteraj may be intimated accordingly with the instruction **to report to the Office of Ld. Registrar General, High Court, Calcutta at 3-00 p.m. sharp** for the purpose.

Yours faithfully,

Sd/-  
**Registrar (Judicial Service)**